



**CENTRAL ADMINISTRATIVE TRIBUNAL
KOLKATA BENCH**

O.A/350/622/2019
M.A/350/348/2019

Date of Order: 18.06.2019

**Coram: Hon'ble Ms. Bidisha Banerjee, Judicial Member
Hon'ble Dr. (Ms.) Nandita Chatterjee, Administrative Member**

Sudhir Shil, s/o Late Lalmohan Shil, aged about 57 years, working as Postal Assistant, Alipore HO, Kolkata – 700027, residing at 73, Maharaja Tagore Road, P.O – Dhakuria, Kolkata – 700031.

--Applicant

-vs-

1. The Union of India, through the Secretary, Ministry of Communication, Department of Posts, Dak Bhawan, Sansad Marg, New Delhi – 110001.
2. The Chief Postmaster General, West Bengal Circle, Kolkata – 700012.
3. The Director of Postal Services, (Kolkata Region), O/o the Postmaster General (Kolkata Region), Kolkata – 700012.
4. The Sr. Postmaster, Alipore Head Post Office, Kolkata – 700027.

--Respondents

For The Applicant(s): Mr. P. K. Bhaumik, counsel

Ms. P. Mondal, counsel

For The Respondent(s): Ms. P. Goswami, counsel

ORDER (ORAL)

Per: Ms. Bidisha Banerjee, Member (J):

Heard Id. Counsels for both sides.

2. At hearing, Id. Counsel for the applicant desires to withdraw the O.A to file a fresh O.A in order to challenge the Appellate order issued to him recently after filing of this O.A.
3. Accordingly, the O.A is disposed of as withdrawn with liberty to the applicant to file a fresh O.A.

(Nandita Chatterjee)
Member (A)

(Bidisha Banerjee)
Member (J)